GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3539 ANSWERED ON:03.09.2012 YACHT MARINA AT VIPER ISLAND Ray Shri Bishnu Pada

Will the Minister of DEFENCE be pleased to state:

- (a) whether Commander in Chief (C-in-C) Andaman and Nicobar Command, Port Blair had given No Objection Certificate (NOC) for 50-berth Yacht Marina with 30 rooms accommodation at Viper Island;
- (b) if so, the details thereof;
- (c) whether clearance from Naval Headquarter, Coast Guard, Army and Air Force was taken by the C-in-C and due procedure was adopted for seeking approval from the Ministry of Defence before issuing the NOC for the said Yacht Marina;
- (d) if so, the details thereof and if not, the reasons therefor and authenticity thereof;
- (e) whether the concerned Member of Parliament has requested cancellation of the project and if so, the action taken thereon; and
- (f) whether the Government has taken cognizance of the media reports in this regard and if so, the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (f): The information is being collected and will be laid on the Table of the House.